



# The Orissa Gazette

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*Separate paging is given to this Part, in order that it may be filed as a separate compilation.*

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## PART I.

### Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

#### PROGRAMME FOR THE VISIT OF HIS EXCELLENCY SIR JOHN AUSTEN HUBBACK, K.C.S.I., I.C.S., GOVERNOR OF ORISSA, TO CUTTACK.

| DAY AND DATE.   | STANDARD TIME. | PLACE.     | REMARKS.                             |
|-----------------|----------------|------------|--------------------------------------|
| DECEMBER, 1940— |                |            |                                      |
| Monday, 2nd     | ...            | 9-15 A.M.  | Leave Government House, Puri By car. |
|                 |                | 11-20 A.M. | Arrive Circuit House, Cuttack.       |

| DAY AND DATE.                     | STANDARD TIME. | PLACE.     | REMARKS.                                |
|-----------------------------------|----------------|------------|-----------------------------------------|
| DECEMBER, 1940—                   |                |            |                                         |
| Tuesday, 3rd<br>to<br>Monday, 9th | }              | HALT.      |                                         |
| Tuesday, 10th                     |                | 9-15 A.M.  | Leave Circuit House, Cuttack... By car. |
|                                   |                | 11-20 A.M. | Arrive Government House,<br>Puri.       |

(Arrivals and departures will be private.)

## PARTY.

His Excellency the Governor.

Lady Hubback.

F. E. A. Taylor, Esq., I.C.S., Secretary to the Governor.

D. B. Moore, Esq., I.P., Aide-de-Camp to the Governor.

Subadar-Major and Hony. Lieut. Bhim Singh Thapa, Bahadur, O.B.I., Hony. Indian Aide-de-Camp to the Governor.

All letters and telegrams intended for His Excellency the Governor and Party should be addressed to "Orissa Governor's Camp", without the addition of the name of any post town.

By order,

F. E. A. TAYLOR,

Secretary to His Excellency  
the Governor of Orissa.

## PROGRAMME FOR THE VISIT OF HIS EXCELLENCY SIR JOHN HUBBACK, K.C.S.I., I.C.S., GOVERNOR OF ORISSA, TO ANGUL AND CUTTACK.

| DAY AND DATE.                                           | STANDARD TIME. | PLACE.                                         | REMARKS.                                                   |
|---------------------------------------------------------|----------------|------------------------------------------------|------------------------------------------------------------|
| DECEMBER, 1940—                                         |                |                                                |                                                            |
| Monday, 23rd                                            | 9-20 A.M.      | Leave Puri                                     | By special train.                                          |
|                                                         | 2-12 P.M.      | Arrive Meramandeli.                            |                                                            |
|                                                         | 2-15 P.M.      | Detrain and drive to the Circuit House, Angul. |                                                            |
| Tuesday, 24th<br>to<br>JANUARY, 1941—<br>Wednesday, 1st | }              | HALT.                                          |                                                            |
| Thursday, 2nd                                           |                | 10-55 A.M.                                     | Leave Circuit House, Angul ... By car.                     |
|                                                         |                | 11-25 A.M.                                     | Arrive Meramandeli.<br>Entrain.                            |
|                                                         |                | 11-30 A.M.                                     | Leave Meramandeli ... By special train.                    |
|                                                         |                | 2-00 P.M.                                      | Arrive Cuttack.<br>Detrain and drive to the Circuit House. |
| Friday, 3rd<br>to<br>Sunday, 5th                        | }              | HALT.                                          |                                                            |
| Monday, 6th                                             |                | 9-15 A.M.                                      | Leave Circuit House, Cuttack... By car.                    |
|                                                         |                | 11-15 A.M.                                     | Arrive Government House,<br>Puri.                          |

All arrivals and departures will be private.

## PARTY.

HIS EXCELLENCY THE GOVERNOR.

LADY HUBBACK.

Mrs. F. E. A. Taylor.

F. E. A. Taylor, Esq., I.C.S., Secretary to the Governor.

D. B. Moore, Esq., I.P., Aide-de-Camp to the Governor.

Subadar-Major and Hon. Lt. Bhim Singh Thapa, Bahadur, O.B.I., Hony. Indian Aide-de-Camp to the Governor.

All letters and telegrams intended for His Excellency the Governor and Party should be addressed to "Orissa Governor's Camp", without the addition of the name of any post town.

By order,

F. E. A. TAYLOR,

Secretary to His Excellency  
the Governor of Orissa.

## HOME DEPARTMENT.

## NOTIFICATIONS.

*The 27th November 1940.*

**No. 8208-A.**—Mr. H. Lal, I.C.S., Joint Magistrate and Deputy Collector at the headquarters station of the district of Cuttack, is granted leave on average pay for the period from the 3rd December 1940 to the 24th December 1940, both days inclusive under Fundamental Rules 77 and 81.

*The 2nd December 1940.*

**No. 8351-A.**—The report of the Central Examination Committee having been received, the result of the second half-yearly Departmental Examination of officers of the Orissa Subordinate Civil Service and other services held from 23rd to 27th September 1940 is published for general information :—

## I.—CIVIL OFFICERS.

## A.—Higher Standard.

(i) The officer of the Subordinate Civil Service named below has passed the Higher Standard Examination completely having now passed in the subject mentioned opposite his name :—

Sri Purua Chandra Das ... Law, Part II, with and without books.

(ii) The officers of the Subordinate Civil Service named below have passed the Higher Standard Examination partially being still liable to examination in the subject or subjects mentioned opposite their names in order to pass completely by that standard :—

| Serial No. | Name.                               | Now passed in—                                        | Still liable to pass in—                                                    |
|------------|-------------------------------------|-------------------------------------------------------|-----------------------------------------------------------------------------|
| 1          | Mr. Pradyot Kumar Mahapatra ...     | Law, Part I, with books and Law, Part II, with books. | Law, Part I, without books and Law, Part II, without books.                 |
| 2          | Maulavi Muhammad Mujibur Rahman ... | Law, Part I, without books                            | Law, Part I, with books.                                                    |
| 8          | Maulavi Muhammad Fazlur Rahman ...  | Law, Part II, without books and Oriya.                | Law, Part I, with books and Law Part II, with books.                        |
| 4          | Sri Krushna Chandra Satpathi...     | Law, Part II, with books ...                          | Law, Part I, with and without books. Law, Part II, without books and Oriya. |

| Serial No. | Name.                             | Now passed in—               | Still liable to pass in—                                          |
|------------|-----------------------------------|------------------------------|-------------------------------------------------------------------|
| 5          | Sri Debi Prasad Das ... ..        | Law, Part II, with books ... | Law, Part II, without books.                                      |
| 6          | Sri Shyam Sundar Rath ... ..      | Law, Part II, with books ... | Law, Part II, without books.                                      |
| 7          | Sri Govinda Suryanarayana ... ..  | Law, Part I, with books ...  | Law, Part II, with and without books and Oriya.                   |
| 8          | Sri Ratnakar Rao ... ..           | Law, Part II, with books ... | Law, Part I, with and without books.                              |
| 9          | Sri Saila Bihari Chatterji ... .. | Oriya ... ..                 | Law, Part I, with books and Law, Part II, with and without books. |
| 10         | Sri Gopikrushna Das ... ..        | Law, Part I, with books ...  | Law, Part II, with and without books and Oriya.                   |

*B.—Lower Standard.*

(i) The officers of the Subordinate Civil Service named below have passed the Lower Standard Examination completely having now passed in the subject mentioned opposite their names :—

1. Sri Debi Prasad Das ... .. Law, Part II.
2. Maulavi Muhammad Fazlur Rahman ... .. Law, Part II.

(ii) The officers named below have passed the Lower Standard Examination partially being still liable to examination in that standard in the subject or subjects mentioned opposite their names :—

| Serial No. | Name.                               | Subjects now passed— | Still liable to examination in— |
|------------|-------------------------------------|----------------------|---------------------------------|
| 1          | Sri Krushna Chandra Satpathi ... .. | Law, Part II ... ..  | Oriya.                          |
| 2          | Sri Govinda Suryanarayana ... ..    | Oriya ... ..         | Law, Part II.                   |
| 8          | Sri Gopikrushna Das ... ..          | Law, Part II ... ..  | Oriya.                          |

*C.—Hindustani.*

The officer named below has passed in Hindustani:—

Sri Krushna Chandra Satpathi.

*D.—Accounts.*

The officer named below has passed in Accounts:—

Sri Bhaba Krushna Mahanti.

**II.—EXCISE OFFICERS.**

The officers named below have passed in the subject or subjects mentioned opposite their names :—

*Higher Standard.*

1. Sri Baikunth Mohan Ghosh ... .. Excise Law without books. Excise Rules and procedure with books and accounts.
2. Sri Parameshwar Panda ... .. Excise Rules and procedure with books.
3. Sri Ghana Shyam Das ... .. Excise Rules and procedure with books.



*Hindustani.*

1. Sri Banabehari Das ... *Hindustani.*

## III.—MUNSIFS.

The following officers have passed in the subjects mentioned opposite their names :—

1. Sri Prafulla Chandra Dey ... Tenancy Law, High Court (General Rules and Circular Orders and Hindustani.
2. Sri Balakrushna Patro ... Tenancy Law, High Court (General Rules and Circular Orders.

## IV.—POLICE OFFICERS.

The officers named below have passed in Accounts :—

1. Rai Sahib Onil Kumar Chatterji.
2. Khan Sahib Nur Muhammad.
3. Sri Hridaya Ballav De.

By order of the Governor,

J. BOWSTEAD,

*Chief Secretary to Government.*

## HEALTH AND LOCAL SELF-GOVERNMENT DEPARTMENT.

*The 3rd December 1940.*

## NOTIFICATION.

*The 2nd December 1940.*

**No. 5909-L.S.-G.**—Dr. P. V. Raghava Rao, M.B., B.S., is appointed to be a temporary Civil Assistant Surgeon, with effect from the 6th November 1940, in the vacancy caused by the temporary appointment of Civil Assistant Surgeon Dr. Harish Chandra Paul to the Emergency Commission in the Indian Medical Service.

By order of the Governor,

S. DAS,

*Secretary to Government.*

## DEVELOPMENT DEPARTMENT.

## NOTIFICATIONS.

*The 3rd December 1940.*

**No. 3745-D.**—In exercise of the powers conferred by sub-section (1) of section 6 of the Bihar and Orissa Co-operative Societies Act, 1935 (B & O Act VI of 1935), the Governor of Orissa is pleased to appoint Sri M. Ramamurty, Sub-Deputy Collector, as Assistant Registrar of Co-operative Societies, Banki Circle, with effect from the date he takes over charge of the same.

**No. 3747-D.**—In exercise of the powers conferred by clause (a) of sub-section (2) of section 6 of the Bihar and Orissa Co-operative Societies Act, 1935 (Bihar and Orissa Act VI of 1935), the Governor of Orissa is pleased to confer on Sri M. Ramamurty, Assistant Registrar, Co-operative Societies,—

- (a) in respect of all classes of societies, the powers of the Registrar under clause (b) of sub-section (1) of sections 8, 10, 14, 20, 34, 48 [excepting the powers under sub-sections (6) and (8)], 51 and 54 (so far as it relates to sums recoverable under sections 39 and 48) of the said Act;
- (b) in respect of primary societies (agricultural and non-agricultural) with unlimited liability, the powers of the Registrar under section 35, sub-section (1) of section 36 and section 39 of the said Act; and
- (c) in respect of agricultural societies with unlimited liability, the powers of the Registrar under sections 9, 11, 12 and 25 of the said Act.

By order of the Governor,

R. P. WARD,

*Secretary to Government.*

## EDUCATION DEPARTMENT.

## NOTIFICATIONS.

*The 3rd December 1940.*

**No. 4784-E.**—Sri Kumuda Chandra Patnaik is appointed to act as a Demonstrator of Chemistry in the Ravenshaw College at Cuttack in the junior branch of class II of the Orissa Educational Service temporarily for one month, with effect from the 8th November 1940, *vide* Maulavi Abdul Bari Khan, granted leave.

*The 3rd December 1940.*

**No. 4790-E.**—Sri Kanai Lal Mukherji is appointed to act as a Demonstrator in Botany in the Ravenshaw College at Cuttack in the junior branch of class II of the Orissa Educational Service temporarily for the period from the 21st August 1940 to the commencement of the Christmas holidays of the College in December 1940.

*The 4th December 1940.*

**No. 4800-E.**—Mr. F. C. Osmaston, I.F.S., is posted to the Direction Division as an Attached Officer, with effect from the forenoon of the 24th August 1940, until the afternoon of the 29th August 1940 and appointed to hold charge of the Puri Forest Division, with effect from the afternoon of the 31st August 1940, relieving Rai Sahib A. L. Banerji, E.A.C.F., from the charge.

*The 4th December 1940.*

**No. 4803-E.**—Miss Beauty Mahanti, B.A., B.T., Headmistress of the Hindu Women's Training Institute, Cuttack, is appointed to act until further orders as Assistant Inspectress of Schools, and to perform the duties of the District Inspectress of Schools in Cuttack and Angul in the women's branch of class II of the Orissa Educational Service, with effect from the 1st November 1940.

*The 4th December 1940.*

**No. 4806-E.**—Mr. F. A. A. Hart, O.B.E., I.F.S., is appointed to hold charge of the Angul Forest Division, with effect from the forenoon of the 25th August 1940, relieving Mr. M. L. Sen Gupta, I.F.S.

*The 4th December 1940.*

**No. 4807-E.**—Mr. M. L. Sen Gupta, I.F.S., on being relieved of his appointment as the Divisional Forest Officer, Angul Division, is appointed to hold charge of Sambalpur Forest Division, with effect from the date he relieves Sri Krishna Lal Maulik from the additional charge of Sambalpur Division.

*The 4th December 1940.*

**No. 4810-E.**—Mr. F. A. A. Hart, I.F.S., Deputy Conservator of Forests, was granted

by the High Commissioner for India an extension of leave on half average pay for one month and twenty-eight days, with effect from the 24th June 1940.

*The 4th December 1940.*

**No. 4813-E.**—Mr. F. C. Osmaston, I.F.S., Deputy Conservator of Forests, was granted by the High Commissioner for India further extension of leave for one month and twenty-nine days, *viz.*, leave on average pay for nineteen days and leave on half average pay for one month and ten days, with effect from the 22nd June 1940.

By order of the Governor,

S. DAS,

*Secretary to Government.*

## SUBORDINATE CIVIL SERVICE.

OFFICE OF THE REVENUE  
COMMISSIONER.

## NOTIFICATION.

*The 30th November 1940.*

**No. 6508-R.**—Mr. M. Apparao, Sub-Deputy Magistrate and Sub-Deputy Collector, working as Assistant Secretary to the Revenue Commissioner, Orissa, was granted leave on average pay for one month and ten days from the 12th September to the 21st October 1940, both the days inclusive, under rules 150, 155 and 157 of the Orissa Service Code. This cancels notification No. 5516, dated the 3rd October 1940.

E. R. WOOD,

*Revenue Commissioner.**The 27th November 1940.*

**No. 9805.**—The undermentioned Veterinary Assistant Surgeons are declared to have passed the professional examination held at Cuttack in October 1940 :—

- (1) Sri Trilochan Bobidar—Touring Veterinary Assistant Surgeon, Kendrapara.
- (2) Sri Kasinath Mohapatra—Touring Veterinary Assistant Surgeon, Phulbani.

N. CHATTARJI,

*President, Orissa Veterinary  
Examination Board.*

OFFICE OF THE DIRECTOR OF  
DEVELOPMENT.

## NOTIFICATION.

*The 2nd December 1940.*

**No. 17508-Agri.**—Sri P. D. Dixit, Paddy Specialist, Orissa, is granted earned leave for eight days and credit leave for fifteen days in continuation from the 18th November 1940, under rules 18, 32 and 33 of the Orissa Leave Rules, 1939.

S. SOLOMON,

*Director of Development.*OFFICE OF THE COMMISSIONER OF  
INCOME-TAX, BIHAR AND ORISSA.

## NOTIFICATIONS.

*The 26th November 1940.*

**No. A-7/150.**—Mr. S. N. Mazumder, B.A., Income-tax Officer, Champaran Circle, is, under Fundamental Rules 77 and 81, granted leave on average pay from 6th to 8th November 1940, with permission to join the same with the holidays from 30th October 1940 to 5th November 1940.

*The 26th November 1940.*

**No. A-7/151.**—Mr. S. M. Sen, M.A., Income-tax Officer, Salaries Circle, Ranchi, is, under Fundamental Rules 77 and 81, granted leave on average pay from 9th November 1940 to 23rd December 1940. He is permitted to affix X'mas and New year holidays to the leave.

*The 26th November 1940.*

**No. A-7/152.**—Mr. Zafar Ahmad, B.A., Inspector-Accountant, Income-tax Circle, Gaya, is appointed to officiate as Income-tax Officer, Salaries Circle, Ranchi, with effect from 16th November 1940, vice Mr. S. M. Sen, granted leave.

F. R. MERCHANT,

*Commissioner of Income-tax.*SUBORDINATE EDUCATIONAL  
SERVICE.

## NOTIFICATION.

*The 27th November 1940.*

**No. 25.**—Sri Adhiraj Mohan Senapati, officiating Assistant Headmaster of the Ravenshaw Collegiate School, Cuttack, is allowed leave on average pay on medical certificate for ten days under rules 150, 155-57 and 163 of the Orissa Service Code, with effect from the 4th November 1940.

*The 29th November 1940.*

**No. 26.**—Sri Lalit Mohan Ghose, an assistant teacher in the Cuttack Training School, is promoted temporarily to the upper division of the Subordinate Educational Service (in the teaching branch), with effect from the 1st October 1940, vice Sri Ram Chandra Mahapatra, appointed to act in the junior branch of class II of the Orissa Educational Service.

*The 29th November 1940.*

**No. 27.**—The following promotions are sanctioned to the upper division of the Subordinate Educational Service (inspecting branch):—

- (1) Sri Balaram Das, a Sub-Inspector of Schools in the district of Cuttack, temporarily with effect from the 16th January 1940, vice Sri Bhagabat Patnaik, retired.
- (2) Sri Nandakishore Mahanti, a Sub-Inspector of Schools in the district of Cuttack, temporarily with effect from the 16th January 1940, vice Sri Balamukunda Dora, appointed to act in the Orissa Educational Service.
- (3) Sri Sanatan Misra, a Sub-Inspector of Schools in the district of Sambalpur, temporarily with effect from the 16th June 1940, vice Sri Dukhishyam Mitra, appointed to act in the Orissa Educational Service.

S. C. TRIPATHI,

*Director of Public Instruction.*